

**PART-V****NOTIFICATION**

Dated Kohima, the 20<sup>th</sup> September 2019.

**NO.LAW/ACT/3-22/2019:::** The Amity University Nagaland Act 2011 (REPEAL) Act, 2019 (Act No.5 of 2019) duly assented by the Hon'ble Governor of Nagaland on 10/09/2019 is published herewith for general information.

Sd/-

**RHONTHUNGO ANDREAS**

Under Secretary to the Govt. of Nagaland.

**An  
Act**

To authorize Repeal of Amity University Act passed by the Nagaland Legislative Assembly on the recommendation of the State Cabinet.

It is hereby enacted in the Seventieth Year of the Republic of India as follows.

**Short Title and Commencement:** 1. This Act may be called the Amity University Act (Repeal), 2019.